

**Shri Yashpal Singh:**  
**Shri D. C. Sharma:**  
**Shri Brij Raj Singh:**

Will the Minister of **Health and Family Planning** be pleased to state:

(a) whether it is a fact that there is an acute shortage of water in certain colonies of Delhi and New Delhi;

(b) if so, the steps taken by Government to improve the water supply position in the capital; and

(c) whether any long range scheme has been formulated to solve the problem for all times to come?

**The Minister of Health and Family Planning (Dr. Sushila Nayar):** (a). During summer the water pressure has been low in certain colonies of Delhi and New Delhi which are at the tail end of the distribution system and where originally smaller distribution mains had been provided.

(b) and (c). A statement is laid on the Table of the Sabha. [*Placed in Library. See No. LT-6528/66*].

#### Supply of Drinking Water in States

**\*100. Shri Shree Narayan Dass:**  
**Shri Linga Reddy:**  
**Shri P. R. Chakraverti:**

Will the Minister of **Health and Family Planning** be pleased to state:

(a) whether any assessment has been made as to the extent to which it has so far been possible for various State Governments to make permanent arrangements for drinking water both in the Urban and Rural areas;

(b) if so, the result of such arrangements;

(c) whether in view of drought conditions prevailing in different areas of the country, this question has received any special attention; and

(d) if so, the nature and extent of steps taken to meet the situation?

**The Minister of Health and Family Planning (Dr. Sushila Nayar):** (a) and

(b). A statement is laid on the Table of the House. [*Placed in Library. See No. LT-6529/66*].

(c) Yes, Sir.

(d) Another Statement is laid on the Table of the House. [*Placed in Library. See No. LT-6530/66*].

#### Master Plan for Delhi

**\*101. Shri P. C. Borooah:**  
**Shri D. C. Sharma:**  
**Shri Bagri:**  
**Dr. Ram Manohar Lohia:**  
**Shri Kishen Pattanayak:**  
**Shri Ram Sewak Yadav:**  
**Shri Madhu Limaye:**

Will the Minister of **Works, Housing and Urban Development** be pleased to state:

(a) whether the Delhi Administration have suggested certain amendments in the Master Plan for Delhi;

(b) if so, the amendments suggested by them; and

(c) Government's reaction thereto?

**The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna):** (a). The Delhi Administration have proposed certain changes in the Master Plan.

(b) and (c). The changes proposed in the Master Plan for Delhi are shown in the statement laid on the Table of the House. [*Placed in Library. See No. LT-6531/66*]. The Delhi Development Authority have been advised to publish these changes for inviting public objections/suggestions in terms of the provisions of the Delhi Development Act, 1957.

#### नेताओं की मूर्तियां

**\*102. श्री किन्दर लाल :**  
**श्री विश्वनाथ पाण्डेय :**  
**श्री प्रकाशबीर शास्त्री :**  
**श्री हुकम चन्द कछवाय :**  
**श्री रघुनाथ सिंह :**

श्री लिंग रेड्डी :  
 श्री प्र० रं० चक्रवर्ती :  
 श्री सिद्धेश्वर प्रसाद :  
 श्री बागड़ी :  
 डा० राम सनेहर लोहिया :  
 श्री मधु सिन्हा :  
 श्री किशन पटनायक :  
 श्री रामनेवक यादव :

क्या निर्माण, आवास तथा नगरीय विकास मंत्री 7 अप्रैल, 1966 के अतारांकित प्रश्न संख्या 3470 के उत्तर में यह बताने की कृपा करेंगे कि :

(क) क्या नेताओं की मूर्तियां लगाने के सम्बन्ध में सरकार ने इस बाँच अन्तिम निर्णय कर लिया है ;

(ख) यदि हाँ, तो उस का क्या परिणाम निकला है ; और

(ग) यदि नहीं, तो इस बारे में कब तक अन्तिम निर्णय किये जाने की संभावना है ?

निर्माण, आवास तथा नगर विकास मंत्री (श्री मेहरचन्द खन्ना) : (क) से (ग) मामला अभी तक सरकार के विचाराधीन है ।

#### Centrally-Sponsored Irrigation Projects

\*103. Shri Linga Reddy:  
 Shri P. R. Chakraverti:  
 Shri Warior:  
 Shri P. Venkatasubbaiah:  
 Shri Ravindra Varma:  
 Shri Basappa:  
 Shrimati Renuka Barkataki:

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 1644 on the 12th May, 1966 and state:

(a) whether any final decision has since been taken on the proposed Centrally-sponsored irrigation projects;

(b) if so the decision taken thereon;

(c) the States that have sponsored the schemes; and

(d) the names of the schemes sponsored with the estimated costs thereof alongwith the land sought to be irrigated or power to be generated?

**The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):** (a) No, Sir.

(b) to (d). Do not arise.

#### Gold Control Order

\*104. Shri Nambiar:  
 Shri Sidheshwar Prasad:  
 Shri Kolla Venkaiah:  
 Shrimati Renuka Ray:  
 Shri Hem Barua:  
 Shri Hari Vishnu Kamath:  
 Shri Surendranath Dwivedy:  
 Shri Nath Pai:  
 Shri Bhagwat Jha Azad:  
 Shri M. L. Dwivedi:  
 Shri S. C. Samanta:  
 Shri Subodh Hansda:  
 Shri Naval Prabhakar:  
 Dr. L. M. Singhvi:  
 Shri Sezhiyan:  
 Shri Yashpal Singh:  
 Shri Bagri:  
 Shri Ram Sewak Yadav:  
 Dr. Ram Manohar Lohia:  
 Shri Kishen Pattnayak:  
 Shri Madhu Limaye:  
 Shri Maheswar Naik:  
 Shri P. C. Borooah:  
 Shri Prakash Vir Shastri:  
 Shri Hukum Chand  
 Kachhavaia:  
 Shri Jagdev Singh Siddhanti:  
 Shri Raghunath Singh:  
 Shri Shree Narayan Das:  
 Shri Bibhuti Mishra:  
 Shri R. S. Pandey:  
 Shrimati Renu Chakravarty:  
 Shri D. D. Puri:  
 Dr. P. Srinivasan:  
 Shrimati Renuka Barkataki:  
 Shri Achal Singh:  
 Shri Onkar Lal Berwa:  
 Shri P. R. Chakraverti:  
 Shri Linga Reddy:  
 Shrimati Maimoona Sultan:  
 Shri P. Venkatasubbaiah: